

21/12/17

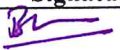

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 249/9/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	IDBI Capital Market & Securities Limited
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(1) BHAVIN GADA	Advocate	9820073313	
(2) NARENDAR NAIK	"	9849307366	
(3) MANENDRA SINGH	"	9819166824	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh for M. Jagadish Kumar	Advocate	9849021870	

Heard Mr.Bhavin Gada, Mr.Narendar Naik, Mr.Manendra Singh, learned counsels for the Petitioner and Mr.G.Bhupesh on behalf of Mr.M.Jagadish Kumar, learned counsel for the Respondent.

Post the Case on 08.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)